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Title : The Minister of State in the Ministry of Planning, Minister of State in the Ministry of Parliamentary Affairs, Minister of State in the Ministry of Science and Technology and Minister of State in the Ministry of Earth Sciences laid a statement regarding status of implementation of the recommendations contained in the 204<sup>th</sup> report of Standing Committee on Science and Technology, Environment and Forests on Demand for Grants (2010-11), pertaining to the Ministry of Earth Sciences.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay the statement in pursuance of Direction No. 73 A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin, Part II, dated 1<sup>st</sup> September, 2004 to inform the esteemed House about the status of implementation of recommendations contained in the Two Hundred Four Report (204<sup>th</sup>) Report of Department Related Parliamentary Standing Committee on Science & Technology, Environment & Forests. This report relates to the consideration of the Demands for Grants of Ministry of Earth Sciences (MoES) for the year 2010-11. The Committee reviewed the progress made by MoES during the reporting period and considered the Demands for Grants (2010-11) in detail.

2. The Committee, while reviewing the working and considering the detailed Demands for Grants of MoES, analyzed the Demands for Grants with reference to the aims, objectives and achievements of the Ministry and presented the 204<sup>th</sup> Report thereon to the House on the 22<sup>nd</sup> April, 2010. The 204<sup>th</sup> report contains Twenty Three recommendations.
3. All the recommendations of the committee have been considered in the Ministry of Earth Sciences. The Ministry has furnished a detailed Action Taken Report on these recommendations to the Committee in 23<sup>rd</sup> July, 2010. The current status on the action taken is detailed in the appended Annexure which is laid on the Table.

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